

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-2343
ANSWERED ON-09/08/2023

CONSTRUCTION OF FOUR AND SIX LANE NH IN THE COUNTRY

2343. SHRI BIPLAB KUMAR DEB:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether four to six lane roads are being constructed by the National Highways Authority of India in various States of the country, especially in the State of Tripura;
- (b) if so, the names of the States and the details of the work being undertaken with regard to various highways;
- (c) State-wise details thereof, especially with regard to Tripura;
- (d) whether the proposals are pending with Government for declaring new National Highways in the country; and
- (e) by when, Government proposes to sanction these pending proposals?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (c) The state-wise details of four/six lane works undertaken by National Highways of Authority (NHAI) are annexed. The projects in the North-Eastern States are generally taken up by the Ministry through its other executing agencies such as National Highways & Infrastructure Development Corporation Limited (NHIDCL), Border Roads Organization (BRO) and various State Public Works Departments (PWDs). In the State of Tripura, one work of around 25 km length with total capital cost of Rs. 2026 crore is under implementation by NHIDCL.

(d)&(e) The Ministry keeps on receiving proposals from various State Governments /UTs, for declaration / upgradation of State Roads, including State Highways (SHs), as new NHs. State roads, including State Highways (SHs), are declared as National Highways (NHs) from time to time on the basis of well established principles. The important criteria for declaration of NHs include the following:

- i. Roads running through length / breadth of the country.
- ii. Connecting adjacent countries, National Capitals with State Capitals / mutually the State Capitals, major ports, non-major ports, large industrial centers or tourist centers.

- iii. Roads having important strategic requirement in hilly and isolated area.
- iv. Arterial roads which enable sizeable reduction in travel distance and achieve substantial economic growth.
- v. Roads which help in opening up large tracts of backward area and hilly region.
- vi. Roads contributing towards achievement of National Highways grid of 100 km.
- vii. Synergy with PM Gati Shakti National Master Plan (NMP)

The Ministry considers declaration of some State roads, including State Highways (SHs), as NHs from time to time based on the fulfillment of the criteria, requirement of connectivity, inter-se priority and availability of funds.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (c) OF RAJYA SABHA UNSTARRED QUESTION NO. 2343 ON 09TH AUGUST, 2023 ASKED BY SHRI BIPLAB KUMAR DEB REGARDING 'CONSTRUCTION OF FOUR AND SIX LANE NH IN THE COUNTRY'

State-wise details of four/six lane works undertaken by NHAI

Sr. No	Name of the State / Union Territory	Total No. of Works	Total Length (in km)	Total Capital Cost (in Rs. Crore)
1	Andhra Pradesh	23	514	16832
2	Assam	10	220	7100
3	Bihar	24	1033	37375
4	Chhattisgarh	6	250	6427
5	Gujarat	20	724	15535
6	Haryana	22	656	27363
7	Himachal Pradesh	8	160	8703
8	Jharkhand	11	410	12539
9	Karnataka	25	1179	36460
10	Kerala	19	583	50458
11	Madhya Pradesh	25	820	17000
12	Maharashtra	45	1967	50488
13	Odisha	18	722	15845
14	Punjab	23	816	31352
15	Rajasthan	19	623	14864
16	Tamil Nadu	34	963	32545
17	Telangana	11	374	10829
18	Uttar Pradesh	46	1684	63612
19	Uttarakhand	14	257	12827
20	West Bengal	7	405	10358
21	Delhi	6	70	8664
22	Jammu & Kashmir	16	340	24855
